

C.G.H.S. BENEFITS TO HUSBANDS

251 SHRI E. M. SANGMA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state;

(a) whether it is a fact that the female Central Government employees in Delhi are entitled to C.G.H.S. benefits for their husbands who are not entirely dependent on their wives; and

(b) if so, under what rules and regulations?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b) Under the Central Government Health Scheme the term 'Family' includes the Government servant's wife or husband as the case may be. Under the rules pertaining to the Scheme the husband need not entirely be dependent on his wife for obtaining medical aid under the Scheme.

REIMBURSEMENT TO C.G.H.S. BENEFICIARIES

252 SHRI E. M. SANGMA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the C. G. H. S. beneficiaries are entitled to be reimbursed for medicines prescribed by the C. G. H. S. specialist when such medicines are not available in the C. G. H. S. dispensaries; and

(b) if so, under what circumstances?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes.

(b) The full cost of medicines prescribed by C. G. H. S. specialists is

reimbursed to the C. G. H. S. beneficiaries through the authorised chemists appointed by the Directorate General of Health Services in cases where such medicines are not available with the C. G. H. S. dispensaries and are purchased with the permission of the Medical Officer-in-Charge of the C. G. H. S. dispensary. Medicines not available in Delhi/New Delhi can be purchased from other markets in India with the permission of the Directorate General of Health Services.

C.G.H.S. DISPENSARIES IN R. K. PURAM

253. SHRI E. M. SANGMA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is no C. G. H. S. dispensary in Sectors VIII and IX of R. K. Puram in New Delhi; and

(b) if so, the reasons therefor and the time by when the dispensaries will be opened in these Sectors?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes.

(b) The number of families of Central Government employees residing in Sectors VIII and IX, Ramakrishna Puram is only 210, at present, which does not justify the opening of a separate dispensary for them. The normal yard stick for a dispensary is 2,000 to 2,500 families.

Sectors VIII and IX, Ramakrishna Puram are attached to the C. G. H. S. dispensary located in Sector VII of that colony which is catering to a total number of 1,151 families at present.